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ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE VIVEK SINGH THAKUR

DATE OF APPOINTMENT : 12.4.2016

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total amount in Bank Deposits FD/SB	Gold & Sliver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
(i) Share to the extent of 8.10 bighas in land in Village Lanjata, Pargana Ajmerpur, Sub-Tehsil Bharari, District Bilaspur, Himachal Pradesh Pin: 174027	(i) Share in ancestral House in village Lanjata, Pargana Ajmerpur, Sub-Tehsil Bharari, District Bilaspur, H.P. Joint with brothers.	Savings :₹14,80,407 FDRs:₹3,37,361 PPF: ₹14,92,075.63 As on 31.3.2019	Gold: Two rings & Locket: 9 grams approximately, with stones: Pearl Gemstone, Blue Sapphire, Red Coral	One Maruti WagonR: 2010 Model	Investment of ₹35,13,230/- in different companies. LIC Policies: ₹7,40,000 GPF: ₹17,49,880/- as on 31.3.2019
(ii) Approximately 300 Square Metres underneath House on HIG-36/37, HUIMUDA Colony, Lakhanpur, Bilaspur, H.P. 174001	(ii) House on HIG-36/37, HUIMUDA Colony, Lakhanpur, Bilaspur, H.P. 174001 Joint with Brother				
(iii) Share in the land beneath the building (Flat: 3-Om Bhawan, Himland Shimla-171001) proportional to area of flat with respect to total built-up area of building.	(iii) Flat: 3-Om Bhawan, Himland, Shimla-171001				

Note: Further details available with the Hon'ble Chief Justice

LIABILITIES

Particulars :-

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Nil.

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE VIVEK SINGH THAKUR

DATE OF APPOINTMENT : 12.4.2016

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1. Land beneath House No.1292, Ucha Khera, Char Bhowni the Khu, Near Jain Temple, Ropar (Punjab)	1. House No.1292, Ucha Khera, Char Bhowni Da Khu, Near Jain Temple, Ropar (Punjab) Joint with sisters.	Savings: ₹39,441/- PPF: ₹8,12,448.77 as on 31.3.2019	Gold: 900 grams. Self acquired and ancestral. Silver: 2 kgs approximately Ancestral.	One: TATA Indigo: 2012 Model.	Investment of ₹16,15,955/- in different companies. LIC Policies: ₹2,40,000/- Provident Fund (GPF): ₹31,01,617/-
2. Share in Land beneath and adjacent to House: Amar Niwas, Mai Ka Bag, Chamba, District Chamba, Himachal Pradesh.	2. Amar Niwas, Mai Ka Bag, Chamba, District Chamba, Himachal Pradesh. Joint with sisters and aunts.				

Note: Further details available with the Hon'ble Chief Justice

LIABILITIES

Particulars :-

Nil.